## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 66(ND)13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

**HON'BLE MEMBER (J)** 

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s. Chintamani Metal Udyog Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. POOJA SAIGAL Adu Repondents Raight

2. ASHUTOSH GUITA Alw. Pelisionen Windeligal

## **ORDER**

Learned counsel for the parties are present. Learned counsel have stated that the matter has been referred to mediation and the parties are exploring the possibility of a settlement. Learned counsel seek and are given 3 weeks' time to report the progress of the settlement.

List on 07.10.2016

(R. Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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